

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 91/397-398/NCLT/AHM/2016 (New)
C.P. No.14/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

Name of the Company:

Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODSAWALA	ADVOCATE	RESPONDENT No. 1	
2.	Rushabh H. Shah	Advocate	Respondent No. 2-5	
3.	Vinay Bhairagra for Rohan Shah	Advocate	Resp. No. 6	
4.	A. R. Sheth	Advocate & Solicitor	Petitioner	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 1. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Vinay Bhairagra i/b Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

At request of both sides.

List the matter on 20.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of August, 2017.